

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.110**

IB-112/(ND)/2020

**IN THE MATTER OF:**

Chipson Aviation (P) Ltd  
Vs.

Punjilloyd Aviation Ltd

...OPERATIONAL CREDITOR

... CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 14.07.2021**

**CORAM:**

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant

: Adv. Ms. Nidhi Vardhan , Adv. Mr. Sandeep

For the Respondent  
Debtor

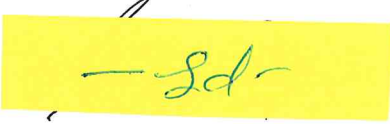
: Mr. Karan Luthra, Ms. Aarushi Tiku, Advocates for Corporate

**ORDER**

Heard the submissions made by the Proxy Counsel for the Operational Creditor. Counsel for the Corporate Debtor is also present. Let this matter be posted after 4 weeks.

List on 06.9.2021.

  
(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

  
(P.S.N PRASAD)  
MEMBER (JUDICIAL)

Surjit